

Name of the corporate debtor: Nakoda Limited; Date of commencement of Liquidation: 8th February, 2023; List of Stakeholders as on: 9th April, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Reliance Asset Reconstruction Company Limited	06.03.2023	439,437,601	439,437,601	Financial Creditors	Yes	Yes	No	0.63%	No	--	--	--	
2	Karur Vysya Bank	06.03.2023	4,869,780,061	4,869,780,061	Financial Creditors	Yes	Yes	No	6.96%	No	--	--	--	
3	CANARA BANK	10.03.2023	23,207,228,684	23,207,228,684	Financial Creditors	Yes	Yes	No	38.00%	No	--	--	--	
4	STATE BANK OF INDIA	10.03.2023	6,212,343,581	6,212,343,581	Financial Creditors	Yes	Yes	No	8.88%	No	--	--	--	
5	Indian Overseas Bank	10.03.2023	4,703,500,000	4,703,500,000	Financial Creditors	Yes	Yes	No	7.08%	No	--	--	--	
6	UCO BANK, India	15.03.2023	3,627,324,581	3,627,324,581	Financial Creditors	Yes	Yes	No	5.18%	No	--	--	--	
7	AXIS BANK	18.03.2023	351,231,154	351,231,154	Financial Creditors	Yes	Yes	No	0.50%	No	--	--	--	
8	CENTRAL BANK INDIA	03.04.2023	3,203,698,968	3,203,698,968	Financial Creditors	Yes	Yes	No	4.58%	No	--	--	--	
9	Union Bank	16.03.2023	13,759,738,705	13,759,738,705	Financial Creditors	Yes	Yes	No	19.67%	No	--	--	--	
10	Bank of India		1,562,500,911	1,562,500,911	Financial Creditors	Yes	Yes	No	2.23%	No	--	--	--	
			61,936,784,246	61,936,784,246										

Ravindra Kumar Goyal
Liquidator of Nakoda Limited
IBBI Reg. No. IBBI/ IPA-001 /IP-P-02019/
Reg. Address: Eden I - 807, S G Highway, Godrej Garden City,
Godrej Garden City, Jagat Pura, Ahmadabad, Gujarat-382470
Email id: liquidation.nakoda@gmail.com
AFA Valid Upto 06/06/2023



(Handwritten signature)



Reg office : Block No 1 & 12 to 16 Village -Karanj Tal Mndvi Dist. Surat, Gujrat-394110
CIN: L17111GJ1984PLC045995 **Email: liquidation.nakoda@gmail.com**

Date: 9th April, 2023

To,
Members
Stakeholders Consultation Committee (SCC)
Nakoda Limited

Sub: Constitution of Stakeholders Consultation Committee (SCC)

In compliance with Regulation 31A of the Liquidation regulations under the Code, the undersigned, as the Liquidator hereby certifies the constitution of Stakeholders Consultation Committee ("SCC") on the basis of claims received from creditors pursuant to public announcement dated February 13th 2023 in the Liquidation Process of Nakoda Limited. The composition of SCC may change subsequently as we may receive more claims or on basis of any additional information received.

Following members, being creditors of Nakoda Limited, shall constitute the SCC. The voting share of each member is indicated below.

S. No	Name of the Financial Creditor	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Voting Share %
Financial Creditors				
1.	Canara Bank	26,589,039,306	26,589,039,306	38.00%
2.	Union Bank of India	13,759,738,705	13,759,738,705	19.67%
3.	State Bank of India	6,212,343,581	6,212,343,581	08.88%
4.	Indian Overseas Bank (India)	4,955,700,000	4,955,700,000	07.08%

5.	The Karur Vysya Bank Limited	4,869,780,061	4,869,780,061	06.96%
6.	UCO Bank (India)	3,627,324,581	3,627,324,581	05.18%
7.	Indian Overseas Bank (Hongkong)	2,594,355,716	2,594,355,716	03.71%
8.	Central Bank of India	3,203,698,968	3,203,698,968	04.58%
9.	Bank of India*	-	1,562,500,911	02.23%
10.	Reliance Asset Reconstruction Company Limited	439,437,601	439,437,601	0.63%
11.	UCO Bank (Hongkong)	436,532,143	436,532,143	0.62%
12.	Axis Bank	351,231,154	351,231,154	0.50%
13.	IFCI Venture Capital Funds*	281,680,257	281,680,257	0.40%
	Sub-Total	67,320,862,073	68,883,362,984	98.45%
Operational Creditors				
1.	Apco Agencies	350,667	-	0.00%
2.	Global Wind Infrastructure and Services Private Limited	87,634,537	87,634,537	0.13%
3.	Bombay Stock Exchange Limited	13,753,780	13,753,780	0.02%
4.	National Stock Exchange Limited	14,727,810	14,727,810	0.02%
	Sub-Total	116,466,794	116,116,127	0.17%
Statutory Dues				
1.	Office of the Assistant Commissioner CGST & Central Excise	224,552,398	224,552,398	0.32%
2.	Commissioner of Customs	742,871,843	742,871,843	1.06%
3.	Office of the Assistant Commissioner Sales Tax	12,925,965,381	0	0.00%
	Sub-Total	13,893,389,622	967,424,241	1.38%
	Total	81,330,718,489	69,966,903,352	100%


*The respective stakeholder has not filed their claim during the liquidation process and per proviso to the regulation 30 of the Liquidation Regulation, the claim collated by the erstwhile IRP during the Corporate Insolvency Resolution Process has been admitted as claim for liquidation process.

This list would be updated on the basis of further information / clarification(s) received and / or other claims received over a period of time as prescribed in IBC, 2016.

Thanking You,

Yours Truly,

For Nakoda Limited



RAVINDRA KUMAR GOYAL

Liquidator

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AFA valid up to: 09.03.2023